COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 228 OF 2014 APPEAL NO. 290 OF 2014 & IA NO. 455 OF 2014 & APPEAL NO. 221 OF 2015 & IA NO. 1048 OF 2017

Dated: 5th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 228 OF 2014

In the matter of:

Silvasa Industries Association & Ors. Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Mr. Mukund P. Unny

Counsel for the Respondent(s) : Mr. Gaurav Mitra

Mr. Rohit Chandra Mr. Rohan Ganpathy

Mr. R.S.Prabhu for R.3/RIL

APPEAL NO. 290 OF 2014 & IA NO.455 OF 2014

In the matter of:

Elegant Casting Pvt. Ltd. & Ors. Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Mr. Kiran K.

Counsel for the Respondent(s) : -

APPEAL NO. 221 OF 2015 & IA NO. 1048 OF 2017

In the matter of:

Silvasa Industries Association & Ors. Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Mr.Kiran K.

Counsel for the Respondent(s) : Mr. Rimali Batra for R-1

Mr. Gaurav Mitra Mr. Rohit Chandra Mr. Rohan Ganpathy

Mr. R.S.Prabhu for R.3/RIL

ORDER

APPEAL NO. 228 OF 2014 APPEAL NO. 290 OF 2014 & IA NO. 455 OF 2014

Mr. Rohit Rao N., learned counsel appearing for the Appellant, at the outset submitted that they confined these two appeals in respect of issue No. I (7), Issue No. II (3) & Issue No. III (1 to 6).

APPEAL NO. 228 OF 2014 APPEAL NO. 290 OF 2014 & IA NO. 455 OF 2014 & APPEAL NO. 221 OF 2015 & IA NO. 1048 OF 2017

In the meanwhile, learned counsel appearing for the Appellant are permitted to file his written statements on or before 14.12.2018, after duly serving advance copy to each others.

List these batch of appeals for hearing on <u>16.11.2018</u>, as agreed by learned counsel appearing for all the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

Bn/kt